

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.02.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 71 of 2021	KPN Travels India Ltd. Vs. TVS Automobile Solutions Pvt. Ltd.	Madhusmita Bora	
2.	Comp. App. (AT) (Ins) No. 72 of 2021	Pushpam Foods and Beverages Pvt. Ltd. Vs. Manpasand Beverages Ltd.	Surekha Raman	Swaroop George
3.	Comp. App. (AT) (Ins) No. 75 of 2021	Dewan Housing Finance Ltd. through the Administrator Vs. TDH Reality LLP & Ors.	Liz Mathew	Monish Panda
4.	Comp. App. (AT) (Ins) No. 94 of 2021	Minosha India Ltd. Vs. Fourth Dimension Solutions Ltd. & Ors.	Raveena Rai	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Asset Reconstruction Company Ltd. Vs. Gwalior Bypass Projects Ltd.	Mahubhav Anand	Manmeet Singh
6.	Comp. App. (AT) (Ins) No. 338 of 2020	Narendrabhai Jayantilal Shah Vs. Lim Fa Pte Ltd.	Natasha Dhuruman Shah	Sahil Mahajan-R1 Sumit Kansal-R2 Sumit Kansal-RP
7.	Comp. App. (AT) (Ins) No. 1128 of 2020	ABC India Ltd. Vs. Oriental EPC Pvt. Ltd.	Kaushik Chatterjee	Sharda Garg
8.	Comp. App. (AT) No. 137 of 2020	Manjunath Ravindra & Anr. Vs. Mentor Capital Ltd & Ors. With	D. Abhinav Rao	Kumar Anurag Singh Upinder Singh-R1 to R4

9.	Comp. App (AT) No. 164 of 2020	Mentor Capital Ltd. & Ors. Vs. Ramsons Vikram Pvt. Ltd. & Ors.	Upinder Singh	D. Abhinav Rao Naman Joshi-R3
10.	Contempt Case (AT) No. 18 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Ashutosh Jain Vs. Morpheus Developers Pvt. Ltd. & Ors. With	Vibhor Garg	Mohit Nandwani-R4
11.	Contempt Case (AT) No. 26 of 2020 in Comp. App (AT) (Ins) No. 1155 of 2019	Sandeep Kumar Bhatt Vs. Morpheus Developers Pvt. Ltd. & Ors.	Mohit Nandwani	

For Hearing

12.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr. With	PremaPriyadarshini	R.D. Makheeja V. B. Arya
13.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust & Ors. Vs. Skipper Towers Pvt. Ltd. & Anr.	PremaPriyadarshini	R.D. Makheeja V. B. Arya

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson

-sd/-
Registrar